

DIVISION BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/535(KB)2017  
IA(COMPANIES.ACT)/119(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	SANJIV KEJARIWAL VS SILVER ARTS MANUFACTURING PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physical)**

Mr. Sakya Sen, Sr. Adv. : For Petitioners  
Mr. Sunil Gupta, Adv.  
Mr. Ram Maroo, Adv.

Mr. Shaunak Mitra, Adv. : For Respondents Nos. 1,2 & 3  
Mr. Rishav Banerjee, Adv.  
Mr. Amandeep Singh, Adv.  
Mr. Rahul Singh, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. CP/535(KB)2017 has been taken up for consideration therefore,  
IA(COMPANIES.ACT)/119(KB)2022 has become **infructuous** and stands disposed  
of.
3. Post CP on 11/04/2023.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**